

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 302, 26, 49, 233 of 2013

Dated : 11th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 302 of 2013

State Load Despatch Center, Karnataka Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Vishal Gupta
Mr. Kumar Mihir for R.2**

Appeal No. 26 of 2013

State Load Despatch Center, Karnataka Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Saurabh Mishra for R.1
Mr. Shridhar Prabhu
Mr. Anantha Narayana for
Mr. Sridhar Prabhu R.2**

Appeal No. 49 of 2013**State Load Despatch Center, Karnataka Appellant(s)****Versus****Central Electricity Regulatory
Commission & Ors. Respondent(s)****Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri****Counsel for the Respondent(s): Mr. Saurabh Mishra for R.1
Mr. Shridhar Prabhu
Mr. Anantha Narayana for
Mr. Sridhar Prabhu R.2****Appeal No. 233 of 2013 &
IA N o. 318 of 2013****Powergrid Corporation of India Ltd. & Ors. Appellant(s)****Versus****Chhattisgarh State Electricity Regulatory
Commission & Anr. Respondent(s)****Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Anushree Bardhan
Ms. Poorva Sahegal****Counsel for the Respondent(s): Ms. Swapna Seshadri for R.1
Mr. K. Gopal Choudary
Mr. A. Bhatnagar (Rep.) for R.2****ORDER**Post the matters for hearing on **28.04.2014.****(Rakesh Nath)
Technical Member
ts/js****(Justice M. Karpaga Vinayagam)
Chairperson**